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Central Administrative Tribunal
Principal Bench, New Delhi

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OA No. 330/1995

New Delhi: March 7, 1995.

Hon'ble Mr Justice B.C.Saksena, Vice Chairman (J)
Hon'ble Mr S.R.Adige, Member (A)

Ashok Kumar Biswal
At/PO Bonaigarh
Dist.Sundergarh (Orissa)
Pincode 770038
(None for the applicant)

...Applicant

Versus

Union of India

1. Secretary
Ministry of Home Affairs
North Block
New Delhi
2. Director
Intelligence Bureau
Ministry of Home Affairs
North Block
New Delhi.
3. Asstt. Director
Intelligence Bureau
Bhubaneswhar Post Bag No. 20
4. Asst. Director
Intelligence Bureau
DRTC Shivpuri
Madhav Vilash Palace
Madhya Pradesh

....Respondents

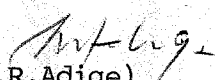
(None)


J U D G E M E N T (Oral)

Hon'ble Mr B.C.Saksena, Vice Chairman (J)

None appeared on behalf of the applicant. None appeared on the dates fixed earlier as well. The OA is dismissed in default and for non-prosecution of the applicant.

No costs.


(S.R.Adige)
Member(A)


(B.C.Saksena)
Vice Chairman (J)

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